

National Company Law Tribunal

Allahabad Bench

C P NO. (IB) 25/ALD/2017,  
CA 73/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: Axis Bank V/s JODPL Ltd

SECTION OF THE COMPANIES ACT: 60(5) of I & B of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MS. GUNJAN JADWANI	Adv.	RP. - Dinker	
2.	MR. BISHWAJIT DUBEY	ADV	T. Vinkebasubramanian	
3.	MR. RAM KAUSHIK	ADV	FOR AXIS BANK	

*Gunjan adhwani*  
*Ram Kaushik*  
*B. Dubey*

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Sh. Bishwajit Dubey alongwith Ram Kaushik, Advocate for the applicant. Ms. Gunjan Jadwani, Advocate for Ld. RP. At the request of the RP, the time is granted for reconsideration of its decision, in respect of the present application and appraise the same.

The matter be listed on 26<sup>th</sup> October, 2017.

Dated:16.10.2017

Typed by:  
Mohd. Zaid

*Sd*  
H.P. Chaturvedi,  
Member (Judicial)